
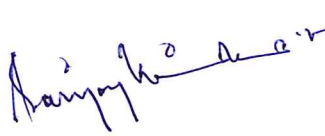



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 134/17 in CP(IB)No. 25/BB/ 2017	-	For hearing on IA	Rule-6 of I&B	Knight Frank(India) Pvt, Ltd. Vs Krishna Enterprises(Housing & Infra- structure) India Pvt. Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	AJAY J. NANDALIKE 9945788668	PETITIONER.	
2.	DHANYA CHANNAPPA SN- COUNSEL	PETITIONER	-
3.	N. Sanjay krishna.	RESPONDENT.	
4.	Jasleen kaur.	RESPONDENT	


Counsel for petitioner is present. Counsel for Respondents is present.

IA No.134/2017 is taken up. Heard the counsel for petitioner.

For filing written submissions by both sides, list it on 03.01.2018. Counsel for respondents has further requested time to give reply.

List it on 03.01.2018.


MEMBER (T)


MEMBER (J)